

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.03.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2908 of 2021 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13

For Directions

2.	Comp. App. (AT) (Ins) No. 904 of 2021	Aashray Social Welfare Society & Ors. Vs. Saha Infratech Pvt. Ltd. & Ors.	Agnish Aditya	Deep Bisht Richa Singh-R1 Ayandeb Mitra Atul Sharma-R2 & R3
3.	Comp. App. (AT) No. 09 of 2022	Maxim Infrastructure and Real Estate Pvt. Ltd. & Anr. Vs. ---	Prashant Mishra	

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 208 of 2022	IFFCO Tokio General Insurance Co. Ltd. Vs. Cox and Kings Ltd. & Anr.	Shwetabh Sinha	Nirman Sharma Akash Menon Pulkitesh D. Tiwari Bency Ramakrishnan-R1
5.	Comp. App. (AT) (Ins) No. 213 of 2022	Ekta Kathoria & Ors. Vs. Bengal Polyplast & Ors.	Rajeshri N. Reddy	
6.	Comp. App. (AT) (Ins) No. 229 of 2022	Maharashtra State Electricity Distribution Company Ltd. Vs. Parth Engineering and Company	Samir Malik	
7.	Comp. App. (AT) (Ins) No. 230 of 2022	Ramesh Chander Agarwala Vs. State Bank of India & Anr.	Saurabh Jain	

8.	Comp. App. (AT) (Ins) No. 231 of 2022	Pankaj Lohariwal Vs. State Bank of India & Anr.	Saurabh Jain	
9.	Comp. App. (AT) (Ins) No. 233 of 2022	Gaurav Ashok Adukia Resolution Professional of Ezeego One Travel & Tours Ltd. Vs. Yes Bank Ltd.	Sushmita Gandhi	
10.	Comp. App. (AT) (Ins) No. 234 of 2022	Parmod Kumar Anand Vs. MBL Infrastructures Ltd.	Adarsh Rai	
11.	Comp. App. (AT) (Ins) No. 235 of 2022	Vinay Kumar Ranchhoddas Mohota Vs. Shree Shyam Trading Company & Anr.	Preeti Goel	

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 1468 of 2019	Aditi Bezbaruah Vs. Kamalesh Kumar Singhania & Anr. With	R.B. Phookan	Abhijeet Sinha Ankita Baid-R1 P.K. Sachdeva-R3
13.	Comp. App. (AT) (Ins) No. 1473 of 2019	Utpala Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.	R.B. Phookan	Abhijeet Sinha Ankita Baid-R1 P.K. Sachdeva-R3
14.	Comp. App. (AT) (Ins) No. 218 of 2021	Gautam Mittal Resolution Professional Sanwaria Consumer Ltd. Vs. MP State Cooperative Marketing Federation Ltd.	Abhishek Garg	
15.	Comp. App. (AT) (Ins) No. 369 of 2021	Naushad Ahmed & Anr. Vs. Sudershan Gupta Resolution Professional of VIL Ltd. & Ors.	Ashish Choudhary	Nipun Gautam-R1 Amit Aggarwal-R2

For Hearing

16.	Comp. App. (AT) (Ins) No. 533 of 2019	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors.	Pallavi Pratap	Charu Bansal Vaijayant Paliwal Nikhil Mathur-R2 Anup Kumar-R3
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17.	Comp. App. (AT) (Ins) No. 856 of 2020	Karix Mobile Pvt. Ltd. Vs. Hungama Digital Media Entertainment Pvt. Ltd.	Iqbal Tahir	Harsh Kaushik Sachin Akhoury
18.	Comp. App (AT) (Ins) No. 958 of 2020	Brand Realty Services Ltd. Vs. Sir John Bakeries India Pvt. Ltd.	Pankaj Agarwal	Nishant Awana Devvrat

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon'ble Chairperson
-sd/-
Registrar